

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 10.08.2020.**

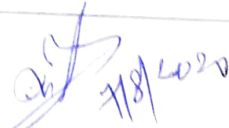
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>EVIDNCE</u></p> <p>1) S.C.136/2015 2) S.C.74/2018 3) S.C.176/2019 4) S.C. 362/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>5) S.C.138/2018 6) S.C.78/2020 7) CrI.Misc.788/2020 8) CrI.Misc.847/2020 9) CrI.Misc.851/2020 10)CrI.Misc.884/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>1) S.C.260/2018</p> <p style="text-align: center;"><u>WRITTEN STATEMENT</u></p> <p>2) S.C.103/2019</p> <p style="text-align: center;"><u>TO HEAR</u></p> <p>3) CrI.Misc.463/2020 4) CrI.Misc. 480/2020 5) S.C.95/2020</p> <p style="text-align: center;"><u>ACCUSED STATEMENT</u></p> <p style="text-align: center;"><u>U/Sec. 313 Cr.P.C.</u></p> <p>6) S.C.76/2018</p> <p style="text-align: center;"><u>ORDER</u></p> <p>7) S.C. 293/2019 8) CrI.Misc.784/2020 9) CrI.Misc.845/2020 10)CrI.Misc.859/2020</p>

sd/-
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 10.08.2020 are posted to 25.08.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020 and 24.07.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 10.08.2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. RA. 204/2011 2. RA.78/2012 3. RA.344/2012 4. R.A.351/2012 5. MA 164/2012	1. CrI.Misc.770/2020 2. CrI.Misc.1864/2019 3. CrI.Misc.379/2020 4. CrI.Misc.781/2020 5.CrI.Misc.857/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. M.A.20/2015 2. R.A.44/2015 3. RA.31/2016 4. Ref.13/2016 5. R.A.112/2017	ARGUMENTS 1. Spl.c.121/2015 2. CrI.Misc. 876/2020 3. CrI.Misc.886/2020 4. CrI.Misc.887/2020 5. CrI.A.39/2018


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &
27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court, BRD

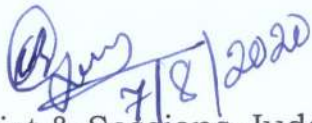
Cause List – 10.08.2020

Sl No.	Case No.	Stage
1	Spl. Case 71/2017	Objection
2	Spl. Case 314/2017	Objection
3	Crl Misc 864/2020	Objection
4	Crl Misc 883/2020	Objection
5	Crl Misc 783/2020	Hearing
6	Crl Misc 809/2020	Order
7	Crl Misc 812/2020	Order
8	Crl Misc 820/2020	Order
9	Crl Misc 841/2020	Order
10	Crl Misc 850/2020	Order
11	Crl Misc 816/2020	Order
12	Spl. Case 111/2017	Order
13	Spl. Case 165/2020	Order
14	Spl. Case 40/2009	Judgment
15	Spl. Case 81/2008	Judgment
16	Spl. Case 693/2011	Judgment
17	Spl. Case 37/2012	Judgment
18	Spl. Case 127/2012	Judgment
19	Spl. Case 194/2012	Judgment
20	Spl. Case 149/2013	Judgment
21	Spl. Case 154/2013	Judgment
22	Spl. Case 10/2014	Judgment
23	Spl. Case 69/2014	Judgment
24	Spl. Case 125/2014	Judgment
25	Spl. Case 188/2014	Judgment
26	Spl. Case 202/2015	Judgment
27	Spl. Case 242/2016	Judgment
	Spl. Case 146/2014	Judgment already pronounced (Sentence)

Note: Other cases are adjourned as per direction of Hon'ble
HCK

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:10/08/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u> 1) M.V.C. 471/2014 2) R.A. 42/2015 3) R.A. 60/2015 4) R.A. 30/2016 5) R.A. 202/2016 6) M.A. 44/2017 7) R.A. 192/2017</p> <p><u>Evidence:</u> 1) S.C. 102/2013 2) S.C. 143/2014</p> <p><u>Objections:</u> 1) CrI.Misc. 891/2020</p>	<p><u>ARGUMENTS</u> 1) S.C. 50/2007 2) S.C. 114/2013 3) CrI.A. 70/2014 4) CrI.A. 12/2015</p> <p><u>Orders:</u> 1) CrI.Misc. 863/2020</p> <p><u>Judgment:</u> 1) R.A. 36/2018</p> <p><u>To hear:</u> 1) CrI.Misc. 871/2020 2) CrI.Misc. 827/2020 3) SC 111/2020</p> <p><u>Further Arguments:</u> 1) CrI.A. 115/2019</p>


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated:24/7/2020 issued by Hon'ble High Court of Karnataka.